

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 260 OF 2015 & IA NO. 417 OF 2015
APPEAL NO. 261 OF 2015 & IA NO. 418 OF 2015
APPEAL NO. 223 OF 2016 & IA NO. 482 OF 2016
APPEAL NO. 292 OF 2016

Dated : 18th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matters of:

APPEAL NO. 260 OF 2015 & IA NO. 417 OF 2015

National Aluminum Company Ltd. Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok K. Gupta, Sr. Adv.
Mr. Abhishek Gupta, Sr. Adv.
Mr. Saurav Baveja
Mr. Harshil G.

Counsel for the Respondent(s) : Mr. G. Umopathy
Mr. Rutwik Panda
Ms. Anshu Malik
Ms. Nikhar Berry for R-1

APPEAL NO. 261 OF 2015 & IA NO. 418 OF 2015

National Aluminum Company Ltd. Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok K. Gupta, Sr. Adv.

Mr. Abhishek Gupta, Sr. Adv.
Mr. Saurav Baveja
Mr. Harshil G.

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik
Ms. Nikhar Berry for R-1

APPEAL NO. 223 OF 2016 & IA NO. 482 OF 2016

National Aluminum Company Ltd. Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok K. Gupta, Sr. Adv.
Mr. Abhishek Gupta, Sr. Adv.
Mr. Saurav Baveja
Mr. Harshil G.

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik
Ms. Nikhar Berry for R-1

APPEAL NO. 292 OF 2016

M/s Utkal Alumina International Ltd. Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi
Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik
Ms. Nikhar Berry for R-1

ORDER

Heard Mr. Ashok K. Gupta, learned senior counsel for Appellant in A. Nos. 260, 261 of 2015 and A. No. 223 of 2016 and Mr. Syed Shahid Husain Rizvi, learned counsel for Appellant in A. No. 292 of 2016 at length.

List the matter for further hearing on **27.08.2019 at 2.30 p.m.**

(Ravindra Kumar Verma)
Technical Member

tpd/kt

(Justice Manjula Chellur)
Chairperson